

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6771 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Regional Director, Employee State Insurance Corporation Vs. Bimal Ashok Desai, Resolution Professional Of Fermos Engineering Pvt. Ltd.	Mahesh Srivastava
2.	I.A. No. 6772 of 2024 in Comp. App. (AT) No. ___ of 2024	Uday H. Dave & Anr. Vs. Prafulunverba Kiritsingh Gohil & Anr.	Rushabh N. Kapadia
3.	I.A. No. 6792 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rishabh Infra Through Hari Mohan Gupta Vs. Sadbhav Engineering Ltd.	Vishwanathan Iyer
4.	I.A. No. 6793 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Regional Director, Employee State Insurance Corporation Vs. Mohit Chawla, Resolution Professional Of Drish Shoes Ltd.	Mahesh Srivastava
5.	I.A. No. 6815 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Mayfair Biotech Pvt. Ltd. Vs. Good Value Chemicals Pvt. Ltd.	Rajesh Agarwal
6.	I.A. No. 6816 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Comet Performance Chemicals Pvt. Ltd. Vs. Aarvee Denims & Exports Ltd.	Henna George
7.	I.A. No. 6817 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Unified Titanium Common Association Through Authorised Representative Vs. Earth Iconic Infrastructures Pvt Ltd. Through Liquidator	Shashank Raghav

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